

clearly shows that this district mainly depends upon Northern States to sell its products. If these products are not moved quickly the agriculturists will get much loss.

The production of lemons is seasonal and it is between February and June.

Transport during this period plays an important role. The producers are constantly agitating for the dieselisation of 38 Madras-Howrah Express besides providing more V.P.S. and allotment of separate V.P. for Eluru R.S. to provide adequate shelters to Eluru R.S. for these perishables and to provide more room in Konarka and 46 Express also.

I urge, upon the Government to consider this issue and help the agriculturists by complying with their request.

(v) NEED FOR IMPROVEMENT IN THE SERVICES PROVIDED AT INTER-STATE BUS TERMINUS IN DELHI.

SHRI HARIKESH BHADUR (Gorakhpur): Commuters who arrive at the Inter-State bus terminus in Delhi face several problems. Their luggage is often stolen by thieves; they find difficulty in getting tickets because ticket counters are at the first floor of the building and employees also do not cooperate with the commuters properly. Thus that Inter-State bus terminus has become a centre of "chaos, confusion and corruption". Passengers have to pay more prices for their food articles which they purchase from food stalls auctioned by the D.D.A. shopkeepers try to exploit the passengers who already face problems like clean drinking water, adequate water in toilets and proper lighting arrangements in the night. Therefore, I urge upon the Government to look into these problems and try to provide more facilities and amenities to the passengers.

(vi) UNILATERAL ABROGATION BY USA OF PART TO SUPPLY ENRICHED URANIUM FOR TARAPUR ATOMIC POWER STATION.

SHRI ARJUN SETHI (Bhadrak): It is reported that the U.S.A. finally saying 'no' to India's request for further supplies of the contracted nuclear fuel for Tarapur—the abrogation of the agreement is inevitable. Hence, the crucial issue is whether India can be tied down to certain obligations even after the termination of the agreement, who is to use the spent fuel rods that have been filed up at Tarapur and whether the United States has the right to apply safeguards at the Tarapur atomic power plants even if the agreement which enables it to do so is not valid now.

It is not known whether the U.S.A. will give one pending shipment of 19.8 tonnes of enriched uranium.

These are the subjects of national importance. Hence, Government should make a statement on the subject so that the people at large can know where the stand so far as supply of enriched uranium to Tarapur by U.S.A. *vis-a-vis*, Indian Government is concerned

SHRI BAPUSAHEB PARULEKAR: Has the calling attention been converted into 377? You have gone on record to say that the calling attention is being admitted.

MR. DEPUTY-SPEAKER: This had been given prior to that.

(vii) FILMING OF SOCIAL AND ECONOMIC LIFE OF ADIVASIS OF BASTAR DISTRICT BY B.B.C.

श्री दिलीप सिंह मूरिया (झाबुआ) :  
उपाध्यक्ष महोदय, मैं नियम 377 के अर्धीन निम्नलिखित महत्वपूर्ण विषय की ओर सदन का ध्यान खींचना चाहता हूँ।

## [श्री दिलीप सिंह भूषिया]

"ब्रिटिश ब्राडकास्टिंग कारपोरेशन के द्वारा आदिवासी के प्रेम व्यापार पर वृत्त चित्र की शूटिंग के लिये फोटोग्राफर बस्तर के दूर-दराज भागलों में खास दिलचस्पी ले रहे हैं जहां आदिवासी महिलाएं अपने बदन का काफी हिस्सा खुला रखती हैं और स्वच्छंद जीवन बिताती हैं। फोटोग्राफर आपत्तिजनक उन आदिवासी महिलाओं की तस्वीरें खींचते हैं।

राज्य सरकार ने पिछले कुछ महीनों से बस्तर में विदेशियों के प्रवेश पर कुछ पाबन्दियां लगा रही हैं। ये पाबन्दियां इसलिये लगाई गई क्योंकि कितने ही विदेशी पर्यटन और अध्ययन के नाम पर बस्तर आते थे पर उनका असली मकसद आदिवासी महिलाओं के निर्वसन देह सौंदर्य को कैमरे से बन्द करना होता था। उन तस्वीरों का जिस तरह विदेशी पत्र-पत्रिकाओं में प्रकाशन होता है उससे राष्ट्रीय सम्मान पर चोट पहुंचती है। पता चला है कि केन्द्र सरकार से बी०बी०सी० ने जो अनुरोध किया है उससे आदिवासी क्षेत्र बस्तर के सामाजिक व आर्थिक जीवन को चित्रांकित करने की बात कही गई है लेकिन उसकी आड़ में उसके फोटोग्राफर आपत्तिजनक तस्वीरें खींच रहे हैं। अतः केन्द्र सरकार ने जो अनुबन्ध किया है उसे तुरन्त निरस्त किया जाये और जो आपत्तिजनक तस्वीरें लिये हैं उन्हें शीघ्र ही ज्व्त किया जाय। बी० बी० सी० के जो फोटोग्राफर हैं उनको बस्तर से निकाला जाय। और भविष्य में इस प्रकार के किसी भी विदेशी को आदिवासी क्षेत्र में जाने की अनुमति नहीं दी जाय।

(vii) STEPS TO REOPEN B&C MILLS AS PER THE AGREEMENT REACHED BETWEEN THE GOVERNMENT AND THE MANAGEMENT.

DR. A. KALANIDHI (Madras Central): The world renowned B&C Mill was closed on 1-1-1981 and the understanding reached between the MPs of Tamil Nadu, Union Finance Minister and Union Commerce Minister to reopen the Mill on the Tamil New Year's Day, namely 13-4-1981 which was released to the press by the hon. Minister of State for Commerce, Mr. Khursheed Alam Khan. This was announced only after the agreement was signed by the Labour Union leaders at New Delhi. With great difficulty it was agreed to finalise the work norms, manning, etc., within a month from the date of reopening which was accepted by the Union Finance Minister, Union Commerce Minister, MPs of Tamil Nadu and Labour Union leaders. But the management is willing to reopen the Mill only after completing these things, namely, work norms, manning etc., in the beginning itself. It is quite contradictory to the agreement reached. This shows the high-handedness of the management, which should be checked and condemned by one and all. This indifferent attitude of the management violating the assurance results in inordinate delay in reopening of the Mill. The GPF loans which are eligible for the workers are not given by the management even though the Commissioner of Provident Fund has given the letter of consent for disbursing the amount to the workers who are badly affected by the closure of the Mill. Hence I request:—

1. The Centre should firmly instruct the management to adhere to the agreement reached between the Ministers and the Tamil Nadu MPs and implement the same to reopen